COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

THIRTY-FIRST REPORT

(Third Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Thirty-first Report.
 - 2. The Committee met on the 16th December, 1963 for-
 - (I) Classification and allocation of time for discussion of the Constitution (Amendment) Bill, 1963 (Amendment of articles 74, 75 etc.) by Shri Sivamurthi Swami.
 - (II) Re-consideration of the classification of the Disclosure of Assets of Ministers Bill, 1963 by Shri Hari Vishnu Kamath.

Classification and allocation of time to Bill

3. Shri Sivamurthi Swami, the Member incharge of the Constitution (Amendment) Bill, 1963 (Amendment of articles 74, 75 etc.), had been invited to present before the Committee his views on the Bill but he did not attend the sitting.

After considering all aspects of the Bill, the Committee placed it in category 'B' and allotted 1½ hours for its discussion.

Re-consideration of the classification of Bill

4. The Committee considered Shri Hari Vishnu Kamath's request that the classification of his Bill, namely, the Disclosure of Assets of Ministers Bill, 1963 be changed from category 'B' to category 'A'. The Bill had been placed in category 'B' by the Committee in their Twenty-second Report (Third Lok Sabha).

After hearing the member incharge of the Bill, the Committee agreed that the Bill might be placed in category 'A'.

Recommendations

- 5. The Committee recommend-
 - (i) that the categorisation and allocation of time to the Constitution (Amendment) Bill, 1963 by Shri Sivamurthi Swami be agreed to by the House; and
 - (ii) that the classification of the Disclosure of Assets of Ministers Bill, 1963 by: Shri Hari Vishnu Kamath be changed from category 'B' to category 'A'.

New Delhi;
December 16, 1963
Agrahayana 25, 1885 (Saka)

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members' Bills and Resolutions.